

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2711
ANSWERED ON:05.12.2007
CLEAN DEVELOPMENT STRATEGY FOR CLIMATE CHANGE
Murmu Shri Rupchand

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has proposed to the Planning Commission to incorporate clean development strategies into the sectional plans in the proposals for the Eleventh Plan and make climate change an intrinsic part of the Eleventh Plan strategy;
- (b) if so, the details thereof;
- (c) whether any meeting of the Prime Minister's Council on Climate Change was held recently;
- (d) if so, the details thereof;
- (e) whether any major programme has been taken/proposed to be taken for afforestation programme in view of climate change; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY FOR PLANNING (SHRI M. V. RAJASEKHARAN)

(a) & (b): In the first meeting of the Prime Minister's Council on Climate Change held on 13th July, 2007, various decisions were identified for follow up. Major decisions were preparation of National Document compiling action taken by India for addressing the challenge of climate change and the action that it proposes to take, incorporate climate change – related research agenda, strengthening institutional capacity and other areas of sectoral action to be built into the Eleventh Plan and promotion of Clean Development Mechanism (CDM) opportunities for the public sector entities who are currently not utilizing/under-utilising the facility, etc.

(c) & (d): Yes Sir. As stated above, the first meeting of the PM's Council on Climate Change was held on 13th July, 2007 and the second meeting was held on 26th November, 2007. While the major decisions taken in the first meeting have already been highlighted in paras – a) and b) above, the minutes of the second meeting are awaited from the Prime Minister's Office.

(e) & (f): In the first meeting of the said Council, it was decided that a major afforestation programme called 'Green India' for greening 6 million hectares of degraded land may be finalized for Cabinet clearance which is under consideration of the Government.